

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :25-06-2024

Date : 25.06.2024									
S.L.No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	53424/2024	25.06.2024	BLAPL-5654/2024	N SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-06-21		(Seat No-)
2	53427/2024	25.06.2024	WA-2085/2023	SANJAY KUMAR BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023-12-18	WRIT APPEAL	(Seat No-4)
3	53449/2024	25.06.2024	RVWPET - 420/2023	SUMANTA DAS	C.O.	COURT NO. 6	Order Dtd. 2024-06-21		(Seat No-4)
4	53450/2024	25.06.2024	WP (C) - 11697/2015	D GOCHHAYAT	C.O.	COURT NO. 6	Order Dtd. 2024-06-19	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-106)
5	53451/2024	25.06.2024	WP (C) - 11697/2015	SAROJ KU. PARIDA	C.O.	COURT NO. 6	Order Dtd. 2024-06-19	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-106)
6	53452/2024	25.06.2024	WP (C) - 20452/2017	B K PATI	C.O.	COURT NO. 1	Order Dtd. 2024-06-19	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-113)
7	53453/2024	25.06.2024	WP (C) - 17264/	R C MUDULI	C.O.	COURT NO. 3	Order Dtd. 2024-06-21	WRIT BRANCH	(Seat)

			2017			OLD		H (DIVISION BENCH)	No- 112)
8	53455/ 2024	25.06.2 024	CRLMC- 2183/2 024	A.K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-24		(Se at No- 112)
9	53456/ 2024	25.06.2 024	CRLMC- 2174/2 024	A.PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2024-06-24		(Se at No- 112)
1 0	53458/ 2024	25.06.2 024	CRLMC- 2200/2 024	G.C. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se at No- 112)
1 1	53459/ 2024	25.06.2 024	CRLMC- 2074/2 024	J.P. KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24	CRIMI NAL MISC	(Se at No- 1)
1 2	53460/ 2024	25.06.2 024	CRLMC- 2138/2 024	P.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se at No- 1)
1 3	53461/ 2024	25.06.2 024	CRLMC- 2173/2 024	M.R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24		(Se at No- 1)
1 4	53462/ 2024	25.06.2 024	WA- 3028/2 023	ARUN KUMAR BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-18	WRIT APPEA L	(Se at No- 5)
1 5	53463/ 2024	25.06.2 024	BLAPL- 4768/2 024	D K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24		(Se at No- 5)
1 6	53464/ 2024	25.06.2 024	WP (C) - 15951/ 2019	M/S.KED AR CH.SARA NGI	C.O.	COURT NO. 5	Order Dtd. 2019-11-06	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 108)
1 7	53465/ 2024	25.06.2 024	BLAPL- 5959/2 024	T R DAS	C.O.	COURT NO. 5	Order Dtd. 2024-06-24	BAIL- 2	(Se at No- 9)
1	53466/ 2024	25.06.2	JCRLA-	A.K.	C.O.	COURT	Order Dtd. 9999-12-31	CRIMI	(Se

8	2024	024	25/2014	SARANGI		NO. 22		NAL APPEAL	at No-4)
19	53467/2024	25.06.2024	JCRLA-34/2019	M/S. CHITTA RANJAN SAHU, PRAFULLA KUMAR MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-10)
20	53468/2024	25.06.2024	JCRLA-48/2017	S. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-5)
21	53469/2024	25.06.2024	CRLREV - 205/2024	BIBEKANANDA MAHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21	CRIMINAL REVISION	(Se at No-1)
22	53470/2024	25.06.2024	CMP-1387/2023	I PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24	WRIT BRANCH-2	(Se at No-6)
23	53471/2024	25.06.2024	CRLREV - 205/2024	M.R. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21	CRIMINAL REVISION	(Se at No-1)
24	53472/2024	25.06.2024	CMP-1387/2023	ASHUTOSH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24	WRIT BRANCH-2	(Se at No-6)
25	53473/2024	25.06.2024	CMP-337/2024	B SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24	WRIT BRANCH-1	(Se at No-30)
26	53474/2024	25.06.2024	CRLREV - 225/2017	R. NAYAK	C.O.	COURT NO. 8	Order Dtd. 2024-08-02	CRIMINAL REVISION	(Se at No-2)
27	53475/2024	25.06.2024	CMP-1306/2019	G SUNDARA	C.O.	COURT NO. 8	Order Dtd. 2024-06-24	WRIT BRANCH-6	(Se at No-35)
28	53476/2024	25.06.2024	CRLREV - 453/2021	M.R. SAHOO	C.O.	COURT NO. 6	Order Dtd. 9999-12-31	CRIMINAL REVISION	(Se at No-4)
29	53477/2024	25.06.2024	CMP-723/2022	JYOTIRANJAN SAHOO	C.O.	COURT NO. 6	Order Dtd. 2024-06-21	WRIT BRANCH-6	(Se at No-26)
30	53478/	25.06.2024	WP (C) -	S.K.	C.O.	COURT	Order Dtd. 2024-06-21	WRIT	(Se

0	2024	024	26957/2022	BHANJAD EO		NO. 6		BRANC H-2	at No- 45)
3 1	53479/ 2024	25.06.2 024	WP (C) - 8868/2 024	H K MOHANTA	C.O.	COURT NO. 6	Order Dtd. 2024-06-24	WRIT BRANC H-8	(Se at No- 43)
3 2	53480/ 2024	25.06.2 024	WP (C) - 14740/ 2024	BRAJA MOHAN SARANGI	C.O.	COURT NO. 6	Order Dtd. 2024-06-24	WRIT BRANC H-3	(Se at No- 12)
3 3	53481/ 2024	25.06.2 024	WP (C) - 6349/2 019	A.K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-06-20	WRIT BRANC H-5	(Se at No- 21)
3 4	53482/ 2024	25.06.2 024	WP (C) - 14692/ 2024	SUBASH CH PANI	C.O.	COURT NO. 6	Order Dtd. 2024-06-24	WRIT BRANC H-2	(Se at No- 6)
3 5	53483/ 2024	25.06.2 024	WP (C) - 14681/ 2024	SUBASH CH PANI	C.O.	COURT NO. 6	Order Dtd. 2024-06-24	WRIT BRANC H-2	(Se at No- 6)
3 6	53484/ 2024	25.06.2 024	WP (C) - 14680/ 2024	SUBASH CH PANI	C.O.	COURT NO. 6	Order Dtd. 2024-06-24	WRIT BRANC H-2	(Se at No- 6)
3 7	53485/ 2024	25.06.2 024	WP (C) - 11293/ 2024	G.K. SUNDARA Y	C.O.	COURT NO. 6	Order Dtd. 2024-06-20	WRIT BRANC H-3	(Se at No- 33)
3 8	53486/ 2024	25.06.2 024	WP (C) - 14679/ 2024	SUBASH CH PANI	C.O.	COURT NO. 6	Order Dtd. 2024-06-24	WRIT BRANC H-2	(Se at No- 6)
3 9	53487/ 2024	25.06.2 024	WP (C) - 14676/ 2024	SUBASH CH PANI	C.O.	COURT NO. 6	Order Dtd. 2024-06-24	WRIT BRANC H-2	(Se at No- 6)
4 0	53488/ 2024	25.06.2 024	WP (C) - 11293/ 2024	P.K. JENA	C.O.	COURT NO. 6	Order Dtd. 2024-06-20	WRIT BRANC H-3	(Se at No- 33)
4 1	53489/ 2024	25.06.2 024	WP (C) - 14321/ 2024	B K BEHERA	C.O.	COURT NO. 6	Order Dtd. 2024-06-24	WRIT BRANC H-6	(Se at No- 36)
4 2	53490/ 2024	25.06.2 024	WP (C) - 26844/ 2020	R.R.DAS	C.O.	COURT NO. 24	Order Dtd. 2024-08-02	WRIT BRANC H-1	(Se at No- 30)

4 3	53491/ 2024	25.06.2 024	WP (C) - 26844/ 2020	R.R.DAS	C.O.	COURT NO. 24	Order Dtd. 5000-01-01	WRIT BRANC H-1	(Se at No- 30)
4 4	53492/ 2024	25.06.2 024	WP (C) - 24018/ 2023	P R SWAIN	C.O.	COURT NO. 24	Order Dtd. 2024-06-24	WRIT BRANC H-2	(Se at No- 34)
4 5	53493/ 2024	25.06.2 024	WP (C) - 26844/ 2020	R.R.DAS	C.O.	COURT NO. 24	Order Dtd. 2024-08-02	WRIT BRANC H-1	(Se at No- 30)
4 6	53494/ 2024	25.06.2 024	WP (C) - 26844/ 2020	P.C. DAS	C.O.	COURT NO. 24	Order Dtd. 2024-08-02	WRIT BRANC H-1	(Se at No- 30)
4 7	53496/ 2024	25.06.2 024	BLAPL- 5260/2 024	R K MALLICK	C.O.	COURT NO. 17	Order Dtd. 2024-05-28		(Se at No- 30)
4 8	53497/ 2024	25.06.2 024	CRLA- 813/20 23	NIRANJA N PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-10-21	CRIMI NAL APPEA L	(Se at No- 9)
4 9	53498/ 2024	25.06.2 024	BLAPL- 6145/2 024	D K PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-06-24	BAIL- 1	(Se at No- 4)
5 0	53499/ 2024	25.06.2 024	BLAPL- 1516/2 024	M K SWAIN	C.O.	COURT NO. 5	Order Dtd. 2024-06-21		(Se at No- 4)
5 1	53500/ 2024	25.06.2 024	CRLLP- 74/202 3	R.K. ROUT	C.O.	COURT NO. 5	Order Dtd. 2024-06-21	BAIL- 2	(Se at No- 11)
5 2	53501/ 2024	25.06.2 024	BLAPL- 1867/2 024	H K PANDA	C.O.	COURT NO. 5	Order Dtd. 2024-06-20		(Se at No- 11)
5 3	53502/ 2024	25.06.2 024	WPCRL- 64/202 4	M.R. BARIK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101)
5 4	53503/ 2024	25.06.2 024	ABLAPL - 6135/2 024	SOMNATH BARDHAN	C.O.	COURT NO. 1	Order Dtd. 2024-06-21		(Se at No- 101)

55	53504/2024	25.06.2024	ABLAPL-6003/2024	DIBAKAR SAMAL	C.O.	COURT NO. 1	Order Dtd. 2024-06-19		(Seat No-101)
56	53505/2024	25.06.2024	WP (C)-4627/2024	S. MOHARAN A	C.O.	COURT NO. 1	Order Dtd. 2024-05-14	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-121)
57	53506/2024	25.06.2024	MATA-59/2023	A.K. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-07-10	FIRST APPEAL	(Seat No-4)
58	53508/2024	25.06.2024	MATA-129/2022	P.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	FIRST APPEAL	(Seat No-1)
59	53509/2024	25.06.2024	MATA-57/2021	S.S.BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	FIRST APPEAL	(Seat No-1)
60	53511/2024	25.06.2024	BLAPL-14248/2023	G.C. JENA	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	BAIL-2	(Seat No-11)
61	53513/2024	25.06.2024	BLAPL-12205/2023	S. CHOUDHURY	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	BAIL-2	(Seat No-8)
62	53514/2024	25.06.2024	TRP (C)-329/2023	P.K. MISHRA	C.O.	COURT NO. 3	Order Dtd. 2023-11-24	M.J.C.	(Seat No-6)
63	53515/2024	25.06.2024	TRP (C)-329/2023	P.K. MISHRA	C.O.	COURT NO. 3		M.J.C.	(Seat No-6)
64	53516/2024	25.06.2024	WP (C)-5840/2024	J. SAHOO	C.O.	COURT NO. 3	Order Dtd. 2024-06-21	WRIT BRANCH-5	(Seat No-32)
65	53518/2024	25.06.2024	WP (C)-5840/2024	S.K. SAHU	C.O.	COURT NO. 3	Order Dtd. 2024-06-21	WRIT BRANCH-5	(Seat No-32)
66	53519/2024	25.06.2024	WP (C)-5840/2024	JYOTI RANJAN KAR	C.O.	COURT NO. 3	Order Dtd. 2024-06-21	WRIT BRANCH-5	(Seat No-32)

67	53521/2024	25.06.2024	WP (C) - 11134/2024	P.R. SWAIN	C.O.	COURT NO. 3	Order Dtd. 2024-06-21	WRIT BRANCH-2	(Serial No-7)
68	53522/2024	25.06.2024	WP (C) - 12613/2024	P.K. SWAIN	C.O.	COURT NO. 3	Order Dtd. 2024-06-21	WRIT BRANCH-3	(Serial No-13)
69	53524/2024	25.06.2024	WP (C) - 12793/2024	P.K. SWAIN	C.O.	COURT NO. 3	Order Dtd. 2024-06-21	WRIT BRANCH-4	(Serial No-38)
70	53525/2024	25.06.2024	WP (C) - 14566/2024	A. MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2024-08-01	WRIT BRANCH-1	(Serial No-1)
71	53527/2024	25.06.2024	WP (C) - 14703/2024	P.R. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-06-21	WRIT BRANCH-3	(Serial No-12)
72	53529/2024	25.06.2024	WP (C) - 14714/2024	P.R. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-06-21	WRIT BRANCH-3	(Serial No-12)
73	53530/2024	25.06.2024	FAO-196/2024	A. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-09-04	MISC. APPEAL SEC.	(Serial No-9)
74	53532/2024	25.06.2024	WP (C) - 13063/2024	BIKRAM BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-06-20	WRIT BRANCH-8	(Serial No-43)
75	53533/2024	25.06.2024	WP (C) - 10440/2024	B P TANGA	C.O.	COURT NO. 20	Order Dtd. 2024-05-03	WRIT BRANCH-1	(Serial No-2)
76	53534/2024	25.06.2024	WP (C) - 8989/2024	GOPAL PRASAD JENA	C.O.	COURT NO. 20	Order Dtd. 2024-07-24	WRIT BRANCH-1	(Serial No-31)
77	53535/2024	25.06.2024	WP (C) - 21079/2023	SANDHYA RANI DASH	C.O.	COURT NO. 20	Order Dtd. 2024-06-20	WRIT BRANCH-2	(Serial No-45)
78	53537/2024	25.06.2024	MATA-129/2022	S K DAS	C.O.	COURT NO. 20	Order Dtd. 2024-06-24	FIRST APPEAL	(Serial No-1)
79	53540/2024	25.06.2024	CONTC-1271/2014	M.R. BARIK	C.O.	COURT NO. 20	Order Dtd. 2024-06-21	CONTEMPT	(Serial No-)

									2)
80	53541/2024	25.06.2024	CONTC-276/2015	S.K.LENKA	C.O.	COURT NO. 20	Order Dtd. 2024-06-21	CONTE MPT	(Se at No-5)
81	53542/2024	25.06.2024	WP (C) - 8521/2016	S.K.LENKA	C.O.	CHIEF JUSTICE'S COURT		WRIT BRANCH-3	(Se at No-12)
82	53543/2024	25.06.2024	CONTC-522/2015	S. DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-21	CONTE MPT	(Se at No-5)
83	53544/2024	25.06.2024	CONTC-120/2016	R.CH.ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-21	CONTE MPT	(Se at No-2)
84	53545/2024	25.06.2024	CONTC-1540/2016	M/S.SUBRATA PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-21	CONTE MPT	(Se at No-3)
85	53546/2024	25.06.2024	CONTC-63/2015	P.K.MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-21	CONTE MPT	(Se at No-3)
86	53547/2024	25.06.2024	CONTC-1419/2024	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT			(Se at No-3)
87	53548/2024	25.06.2024	CONTC-4216/2024	A.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-24		(Se at No-3)
88	53549/2024	25.06.2024	CONTC-4216/2024	A.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-24		(Se at No-3)
89	53550/2024	25.06.2024	CONTC-4216/2024	P.BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-06-24		(Se at No-3)
90	53551/2024	25.06.2024	WP (C) - 21053/2022	R.R.DAS	C.O.	COURT NO. 1	Order Dtd. 2024-07-22	WRIT BRANCH (DIVISION BENCH -3)	(Se at No-121)
91	53553/2024	25.06.2024	ARBP-29/2024	P.BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-06-21		(Se at No-

									121)
92	53555/2024	25.06.2024	WP (C) - 4420/2018	S.K. NANDA	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-114)
93	53558/2024	25.06.2024	CRLMC-2248/2024	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-06-19	CRIMINAL MISC	(Seat No-7)
94	53559/2024	25.06.2024	WP (C) - 14689/2024	P N NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-06-21	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-112)
95	53560/2024	25.06.2024	CRLMC-1485/2024	J.P. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-08-06	CRIMINAL MISC	(Seat No-3)
96	53561/2024	25.06.2024	CRLMC-1360/2024	A.CH. BEHERA	C.O.	COURT NO. 15	Order Dtd. 2024-04-26	CRIMINAL MISC	(Seat No-1)
97	53562/2024	25.06.2024	CRLMC-1609/2024	N. SAHOO	C.O.	COURT NO. 15	Order Dtd. 2024-05-14	CRIMINAL MISC	(Seat No-4)
98	53564/2024	25.06.2024	CRLREV - 368/2013	C.R. NAYAK	C.O.	COURT NO. 15	Order Dtd. 2024-06-24	CRIMINAL REVISION	(Seat No-3)
99	53565/2024	25.06.2024	ABLAPL - 3265/2024	KEDAR SANKAR SAHU	C.O.	COURT NO. 2	Order Dtd. 2024-04-15		(Seat No-3)
100	53572/2024	25.06.2024	WPC (OA) - 4190/2016	M.R. BARIK	C.O.	COURT NO. 2	Order Dtd. 2024-06-24	OA Branch	(Seat No-1)
101	53573/2024	25.06.2024	WPC (OA) - 1501/2016	P.K. JENA	C.O.	COURT NO. 2	Order Dtd. 2024-06-24	OA Branch	(Seat No-1)
102	53574/2024	25.06.2024	WP (C) - 14734/2024	N.K. ROUT	C.O.	COURT NO. 2	Order Dtd. 2024-06-24	WRIT BRANCH-3	(Seat No-12)

103	53575/2024	25.06.2024	WP (C) - 13261/2024	M.R. ROUSTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-06-24	WRIT BRANCH-2	(Serial No-45)
104	53576/2024	25.06.2024	WP (C) - 14723/2024	U. CHHOTRAY	C.O.	COURT NO. 2	Order Dtd. 2024-06-24	WRIT BRANCH-3	(Serial No-12)
105	53578/2024	25.06.2024	WP (C) - 14624/2024	JINU RANI	C.O.	COURT NO. 2	Order Dtd. 2024-06-24	WRIT BRANCH-2	(Serial No-6)
106	53579/2024	25.06.2024	WP (C) - 14827/2024	J.P. KAR	C.O.	COURT NO. 1	Order Dtd. 2024-07-12	WRIT BRANCH-4	(Serial No-17)
107	53580/2024	25.06.2024	WP (C) - 14707/2024	N.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	WRIT BRANCH-3	(Serial No-12)
108	53581/2024	25.06.2024	WP (C) - 14735/2024	T.K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	WRIT BRANCH-3	(Serial No-12)
109	53582/2024	25.06.2024	WP (C) - 14741/2024	S. SATPATHY	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	WRIT BRANCH-3	(Serial No-12)
110	53584/2024	25.06.2024	WP (C) - 14736/2024	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	WRIT BRANCH-3	(Serial No-12)
111	53585/2024	25.06.2024	WP (C) - 14743/2024	S. DASH	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	WRIT BRANCH-3	(Serial No-12)
112	53587/2024	25.06.2024	WP (C) - 14638/2024	B. SAMAL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Serial No-6)
113	53588/2024	25.06.2024	WP (C) - 14649/2024	B. SAMAL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-2	(Serial No-6)
114	53589/2024	25.06.2024	WP (C) - 14595/2024	M.R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	WRIT BRANCH-1	(Serial No-1)
115	53590/2024	25.06.2024	WP (C) - 2931/2022	DR.P CHULL	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	WRIT BRANCH-5	(Serial No-

									23)
1 1 6	53591/ 2024	25.06.2 024	WP (C) - 13113/ 2023	P. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	WRIT BRANC H-1	(Se at No- 1)
1 1 7	53592/ 2024	25.06.2 024	WP (C) - 14650/ 2024	S K RATH	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	WRIT BRANC H-2	(Se at No- 6)
1 1 8	53593/ 2024	25.06.2 024	WP (C) - 14489/ 2024	S K DAS	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	WRIT BRANC H-7	(Se at No- 5)
1 1 9	53594/ 2024	25.06.2 024	WP (C) - 13419/ 2024	D PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-06-28	WRIT BRANC H-4	(Se at No- 19)
1 2 0	53595/ 2024	25.06.2 024	WP (C) - 14654/ 2024	B. SAMAL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANC H-2	(Se at No- 6)
1 2 1	53596/ 2024	25.06.2 024	WP (C) - 14664/ 2024	B. SAMAL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANC H-2	(Se at No- 6)
1 2 2	53597/ 2024	25.06.2 024	WP (C) - 14660/ 2024	BIKRAM SAMAL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANC H-2	(Se at No- 6)
1 2 3	53598/ 2024	25.06.2 024	WP (C) - 14657/ 2024	B. SAMAL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANC H-2	(Se at No- 6)
1 2 4	53599/ 2024	25.06.2 024	WP (C) - 3230/2 021	DR.P CHULL	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	WRIT BRANC H-5	(Se at No- 23)
1 2 5	53600/ 2024	25.06.2 024	BLAPL- 518/20 24	AK MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-06-24		(Se at No- 23)
1 2 6	53601/ 2024	25.06.2 024	WP (C) - 14634/ 2024	K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	WRIT BRANC H-2	(Se at No- 6)
1 2 7	53602/ 2024	25.06.2 024	BLAPL- 5248/2 024	AK MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-06-21	BAIL- 2	(Se at No- 12)
1 2	53603/ 2024	25.06.2 024	WP (C) - 14644/ 2024	A. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	WRIT BRANC	(Se at

8			2024					H-2	No-6)
1 2 9	53605/ 2024	25.06.2 024	ABLAPL - 1652/2 024	S BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-06-21		(Se at No- 6)
1 3 0	53606/ 2024	25.06.2 024	WP (C) - 14572/ 2024	D. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	WRIT BRANC H-1	(Se at No- 1)
1 3 1	53607/ 2024	25.06.2 024	ABLAPL - 1662/2 024	S BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-06-21		(Se at No- 1)
1 3 2	53608/ 2024	25.06.2 024	ABLAPL - 1674/2 024	S BARIKI	C.O.	COURT NO. 1	Order Dtd. 2024-06-21	BAIL- 1	(Se at No- 1)
1 3 3	53609/ 2024	25.06.2 024	WP (C) - 18260/ 2023	S. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	WRIT BRANC H-6	(Se at No- 26)
1 3 4	53610/ 2024	25.06.2 024	ABLAPL - 3138/2 024	S DASH	C.O.	COURT NO. 1	Order Dtd. 2024-06-21	BAIL- 1	(Se at No- 6)
1 3 5	53611/ 2024	25.06.2 024	ABLAPL - 3579/2 024	L SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-06-21		(Se at No- 6)
1 3 6	53612/ 2024	25.06.2 024	WP (C) - 18260/ 2023	TN CHAUDHR Y	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	WRIT BRANC H-6	(Se at No- 26)
1 3 7	53613/ 2024	25.06.2 024	ABLAPL - 4436/2 024	N ROUT	C.O.	COURT NO. 1	Order Dtd. 2024-06-21		(Se at No- 26)
1 3 8	53614/ 2024	25.06.2 024	WP (C) - 4471/2 017	S K RATH	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	WRIT BRANC H-8	(Se at No- 43)
1 3 9	53615/ 2024	25.06.2 024	WP (C) - 4471/2 017	P. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	WRIT BRANC H-8	(Se at No- 43)
1 4 0	53617/ 2024	25.06.2 024	TRP (C) - 145/20 24	P C DAS 2	C.O.	COURT NO. 1	Order Dtd. 2024-06-21	M.J.C .	(Se at No- 6)
1	53618/ 2024	25.06.2 024	WP (C) -	A NANDA	C.O.	COURT	Order Dtd. 2024-06-24	WRIT	(Se

4 1	2024	024	10320/ 2024			NO. 1		BRANC H-8	at No- 39)
1 4 2	53620/ 2024	25.06.2 024	WP (C) - 14251/ 2024	J.R. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	WRIT BRANC H-5	(Se at No- 32)
1 4 3	53621/ 2024	25.06.2 024	WP (C) - 15701/ 2022	DR.PURU SOTTAM CHULI	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	WRIT BRANC H-3	(Se at No- 14)
1 4 4	53622/ 2024	25.06.2 024	WP (C) - 13307/ 2024	PRADEEP BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	WRIT BRANC H-3	(Se at No- 11)
1 4 5	53623/ 2024	25.06.2 024	CMAPL- 747/20 23	B.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2024-06-21	M.J.C .	(Se at No- 3)
1 4 6	53624/ 2024	25.06.2 024	WP (C) - 10568/ 2024	M R ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	WRIT BRANC H-3	(Se at No- 12)
1 4 7	53625/ 2024	25.06.2 024	CRLMC- 1937/2 024	S K DWIVEDY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMI NAL MISC	(Se at No- 5)
1 4 8	53626/ 2024	25.06.2 024	RSA- 59/200 2	P.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21	SECON D APPEA L	(Se at No- 4)
1 4 9	53627/ 2024	25.06.2 024	ABLAPL - 6118/2 024	M K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24	BAIL- 1	(Se at No- 1)
1 5 0	53628/ 2024	25.06.2 024	SA- 115/19 99	K.N. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-20	SECON D APPEA L	(Se at No- 7)
1 5 1	53629/ 2024	25.06.2 024	CRLMC- 2256/2 024	S SAMANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMI NAL MISC	(Se at No- 7)
1 5 2	53631/ 2024	25.06.2 024	ABLAPL - 6108/2 024	M K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24		(Se at No- 7)
1 5 3	53632/ 2024	25.06.2 024	WPC (OA C) - 1557/2 017	N.K. SEN	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-21	OA Branc h	(Se at No- 1)

154	53633/2024	25.06.2024	CRLMC-2328/2024	S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL MISC	(Seat No-2)
155	53634/2024	25.06.2024	WPC (OA) - 415/2017	P.K. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24	OA Branch	(Seat No-1)
156	53635/2024	25.06.2024	TRP (C) - 150/2024	P K MISHRA	C.O.	COURT NO. 14	Order Dtd. 2024-06-24	M.J.C.	(Seat No-6)
157	53636/2024	25.06.2024	BLAPL-1506/2024	PK DAS	C.O.	COURT NO. 14	Order Dtd. 2024-06-24		(Seat No-6)
158	53637/2024	25.06.2024	CRLMC-2180/2024	A K MOHANTY	C.O.	COURT NO. 14	Order Dtd. 2024-06-24		(Seat No-6)
159	53638/2024	25.06.2024	WPC (OA) - 515/2017	B. SAMAL	C.O.	COURT NO. 1		OA Branch	(Seat No-1)
160	53639/2024	25.06.2024	TRP (C) - 154/2024	AMLAN SHAKTI PAUL	C.O.	COURT NO. 11	Order Dtd. 2024-07-15	M.J.C.	(Seat No-6)
161	53641/2024	25.06.2024	ABLAPL - 5123/2024	A SAHOO	C.O.	COURT NO. 11	Order Dtd. 2024-06-24	BAIL-2	(Seat No-9)
162	53642/2024	25.06.2024	WPC (OA) - 1408/2016	A.K. PANDA	C.O.	COURT NO. 11	Order Dtd. 2024-06-24	OA Branch	(Seat No-1)
163	53643/2024	25.06.2024	CRLMC-2257/2024	B K BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMINAL MISC	(Seat No-7)
164	53644/2024	25.06.2024	CRLMC-3403/2023	ASHOK KUMAR SARANGI	C.O.	COURT NO. 11	Order Dtd. 2024-06-24	CRIMINAL MISC	(Seat No-1)
165	53645/2024	25.06.2024	WPC (OA) - 2039/2017	M.R. ROUSTRAY	C.O.	COURT NO. 11	Order Dtd. 2024-06-24	OA Branch	(Seat No-1)
166	53646/2024	25.06.2024	CRLMC-1994/2024	S K DWIVEDY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-)

									1)
1 6 7	53648/ 2024	25.06.2 024	WPC (OA))- 1407/2 016	A.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24	OA Branc h	(Se at No- 1)
1 6 8	53649/ 2024	25.06.2 024	CRLMC- 2058/2 024	P K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMI NAL MISC	(Se at No- 1)
1 6 9	53651/ 2024	25.06.2 024	WPC (OA))- 1406/2 016	A.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24	OA Branc h	(Se at No- 1)
1 7 0	53652/ 2024	25.06.2 024	WPC (OA))- 1409/2 016	A.K. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24	OA Branc h	(Se at No- 1)
1 7 1	53653/ 2024	25.06.2 024	CRLMC- 2318/2 024	J R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24	CRIMI NAL MISC	(Se at No- 2)
1 7 2	53654/ 2024	25.06.2 024	WP (C) - 14569/ 2024	MANORAN JAN NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24	WRIT BRANC H-1	(Se at No- 1)
1 7 3	53655/ 2024	25.06.2 024	WP (C) - 14598/ 2024	MANORAN JAN NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-06-24	WRIT BRANC H-1	(Se at No- 1)
1 7 4	53657/ 2024	25.06.2 024	CRLMC- 2262/2 024	P C DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	CRIMI NAL MISC	(Se at No- 7)
1 7 5	53658/ 2024	25.06.2 024	WP (C) - 14655/ 2024	P. PANDA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANC H-2	(Se at No- 6)
1 7 6	53659/ 2024	25.06.2 024	ABLAPL - 12469/ 2021	M R DASH	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	BAIL- 1	(Se at No- 1)
1 7 7	53660/ 2024	25.06.2 024	WP (C) - 14690/ 2024	S. SATPATH Y	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	WRIT BRANC H-2	(Se at No- 6)
1 7 8	53661/ 2024	25.06.2 024	WP (C) - 14748/ 2024	S. SATPATH Y	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	WRIT BRANC H-3	(Se at No- 12)
1 7	53662/ 2024	25.06.2 024	ABLAPL -	N SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	BAIL- 2	(Se at

9			13979/ 2021						No-7)
180	53664/ 2024	25.06.2 024	WP (C) - 14797/ 2024	S. SATPATH Y	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	WRIT BRANC H-3	(Se at No- 12)
181	53665/ 2024	25.06.2 024	ABLAPL - 7078/2 022	M R ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	BAIL- 2	(Se at No- 7)
182	53666/ 2024	25.06.2 024	ABLAPL - 7199/2 022	I C SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	BAIL- 2	(Se at No- 10)
183	53667/ 2024	25.06.2 024	CMAPL- 240/20 21	S. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-06-21	M.J.C .	(Se at No- 4)
184	53669/ 2024	25.06.2 024	WP (C) - 13756/ 2024	U KUMA	C.O.	COURT NO. 1	Order Dtd. 2024-06-21	WRIT BRANC H-7	(Se at No- 44)
185	53670/ 2024	25.06.2 024	WP (C) - 15062/ 2016	R. SAHU	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	WRIT BRANC H-1	(Se at No- 2)
186	53671/ 2024	25.06.2 024	WP (C) - 14623/ 2024	J P KAR	C.O.	COURT NO. 1	Order Dtd. 2024-06-21	WRIT BRANC H-2	(Se at No- 6)
187	53672/ 2024	25.06.2 024	CMAPL- 494/20 23	P.L. MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-06-21	M.J.C .	(Se at No- 4)
188	53673/ 2024	25.06.2 024	CMAPL- 494/20 23	S. PANI	C.O.	COURT NO. 1	Order Dtd. 2024-06-21	M.J.C .	(Se at No- 4)
189	53674/ 2024	25.06.2 024	WP (C) - 12898/ 2024	P K DAS	C.O.	COURT NO. 10	Order Dtd. 2024-07-19	WRIT BRANC H-5	(Se at No- 20)
190	53675/ 2024	25.06.2 024	CMAPL- 494/20 23	B.K. PATI	C.O.	COURT NO. 10	Order Dtd. 2024-06-21	M.J.C .	(Se at No- 4)
191	53678/ 2024	25.06.2 024	WP (C) - 14537/ 2024	R N BEHERA	C.O.	COURT NO. 10	Order Dtd. 2024-06-21	WRIT BRANC H-1	(Se at No- 1)
1	53679/ 2024	25.06.2	MACA-	S.	C.O.	COURT	Order Dtd. 2024-06-24	MISC.	(Se

9 2	2024	024	606/20 22	SWAIN		NO. 10		APPEA L SEC.	at No- 6)
1 9 3	53680/ 2024	25.06.2 024	MACA- 606/20 22	A.K. BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-06-24	MISC. APPEA L SEC.	(Se at No- 6)
1 9 4	53681/ 2024	25.06.2 024	WP (C) - 12262/ 2024	R K MEHERE	C.O.	COURT NO. 10	Order Dtd. 2024-06-21	WRIT BRANC H-7	(Se at No- 18)
1 9 5	53682/ 2024	25.06.2 024	FAO- 148/20 19	S. MOHARAN A	C.O.	COURT NO. 22	Order Dtd. 2024-09-24	MISC. APPEA L SEC.	(Se at No- 2)
1 9 6	53683/ 2024	25.06.2 024	WA- 770/20 24	SOM SEKHAR RATH	C.O.	COURT NO. 22	Order Dtd. 2024-06-24	WRIT APPEA L	(Se at No- 7)
1 9 7	53685/ 2024	25.06.2 024	WA- 770/20 24	SOM SEKHAR RATH	C.O.	COURT NO. 22	Order Dtd. 2024-06-24	WRIT APPEA L	(Se at No- 7)
1 9 8	53686/ 2024	25.06.2 024	WP (C) - 14642/ 2024	K.K. NATH	C.O.	COURT NO. 22	Order Dtd. 2024-06-24	WRIT BRANC H-2	(Se at No- 6)
1 9 9	53687/ 2024	25.06.2 024	WP (C) - 12386/ 2024	M R SAHOO	C.O.	COURT NO. 22	Order Dtd. 2024-05-16	WRIT BRANC H-8	(Se at No- 42)
2 0 0	53688/ 2024	25.06.2 024	CONTC- 2957/2 024	S B UDGATA	C.O.	COURT NO. 22	Order Dtd. 2024-06-21		(Se at No- 42)
2 0 1	53689/ 2024	25.06.2 024	WP (C) - 14639/ 2024	K.K. NATH	C.O.	COURT NO. 22	Order Dtd. 2024-06-24	WRIT BRANC H-2	(Se at No- 6)
2 0 2	53690/ 2024	25.06.2 024	WP (C) - 13455/ 2024	M K KAR	C.O.	COURT NO. 22	Order Dtd. 2024-06-21	WRIT BRANC H-4	(Se at No- 19)
2 0 3	53691/ 2024	25.06.2 024	WP (C) - 13612/ 2024	G.S. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2024-06-24	WRIT BRANC H-6	(Se at No- 25)
2 0 4	53692/ 2024	25.06.2 024	CONTC- 3643/2 020	BIJAY KUMAR DALEI	C.O.	COURT NO. 22	Order Dtd. 2024-06-21	CONTE MPT	(Se at No- 4)

205	53693/2024	25.06.2024	MACA-764/2017	P C CHINCHARI	C.O.	COURT NO. 10	Order Dtd. 2024-02-09	MISC. APPEAL SEC.	(Serial No-1)
206	53694/2024	25.06.2024	WP (C) - 13390/2024	S.K. DASH	C.O.	COURT NO. 10	Order Dtd. 2024-06-24	WRIT BRANCH-3	(Serial No-11)
207	53695/2024	25.06.2024	CONTC-1216/2016	ABINASH SUNDARA Y	C.O.	COURT NO. 10	Order Dtd. 2024-06-21	CONTEMPT	(Serial No-4)
208	53698/2024	25.06.2024	WA-420/2024	N K ROUT	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2024-07-22	WRIT APPEAL	(Serial No-3)
209	53699/2024	25.06.2024	WP (C) - 16435/2022	J.D. MUDULI	C.O.	COURT NO. 23	Order Dtd. 2024-04-22	WRIT BRANCH-2	(Serial No-34)
210	53700/2024	25.06.2024	CRLREV - 253/2024	M R BARIK	C.O.	COURT NO. 23	Order Dtd. 2024-06-21	CRIMINAL REVISION	(Serial No-1)
211	53701/2024	25.06.2024	WP (C) - 21790/2018	B. DAS	C.O.	COURT NO. 23	Order Dtd. 2024-06-24	WRIT BRANCH-1	(Serial No-3)
212	53702/2024	25.06.2024	CRLREV - 213/2024	J SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-06-21		(Serial No-3)
213	53703/2024	25.06.2024	WP (C) - 16683/2019	J. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2024-06-24	WRIT BRANCH-6	(Serial No-26)
214	53704/2024	25.06.2024	CRLREV - 252/2024	R K NAIK	C.O.	COURT NO. 10	Order Dtd. 2024-07-12	CRIMINAL REVISION	(Serial No-1)
215	53707/2024	25.06.2024	CRLMC-5440/2023	A PATTNAIK	C.O.	COURT NO. 10	Order Dtd. 2024-06-21	CRIMINAL MISC	(Serial No-7)
216	53708/2024	25.06.2024	WP (C) - 16683/2019	R.K. MALLICK	C.O.	COURT NO. 10	Order Dtd. 2024-06-24	WRIT BRANCH-6	(Serial No-26)
217	53709/2024	25.06.2024	BLAPL-5310/2024	R SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-05-28		(Serial No-)

									26)
218	53711/2024	25.06.2024	CRLMC-790/2024	S BARIK	C.O.	COURT NO. 10	Order Dtd. 2024-06-26	CRIMINAL MISC	(Seat No-3)
219	53712/2024	25.06.2024	WP (C) - 16683/2019	A. MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-06-24	WRIT BRANCH-6	(Seat No-26)
220	53713/2024	25.06.2024	BLAPL-4286/2024	T K NAYAK	C.O.	COURT NO. 10	Order Dtd. 2024-06-24		(Seat No-26)
221	53714/2024	25.06.2024	WP (C) - 16683/2019	S. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-06-24	WRIT BRANCH-6	(Seat No-26)
222	53715/2024	25.06.2024	CRLREV - 222/2024	M K PANI	C.O.	COURT NO. 10	Order Dtd. 2024-06-21		(Seat No-26)
223	53716/2024	25.06.2024	BLAPL-5338/2024	A MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-06-24		(Seat No-26)
224	53717/2024	25.06.2024	WP (C) - 13343/2024	J.P. KAR	C.O.	COURT NO. 10	Order Dtd. 2024-06-24	WRIT BRANCH-3	(Seat No-11)
225	53720/2024	25.06.2024	WP (C) - 11181/2024	J. SAHOO	C.O.	COURT NO. 10	Order Dtd. 2024-06-24	WRIT BRANCH-2	(Seat No-7)
226	53721/2024	25.06.2024	CRLREV - 215/2024	M K PANI	C.O.	COURT NO. 10	Order Dtd. 2024-06-21		(Seat No-7)
227	53722/2024	25.06.2024	WP (C) - 10659/2014	P.CH. DAS	C.O.	COURT NO. 10	Order Dtd. 2024-06-24	WRIT BRANCH-6	(Seat No-16)
228	53723/2024	25.06.2024	CRLREV - 262/2024	A K MOHANTY	C.O.	COURT NO. 10	Order Dtd. 2024-06-21	CRIMINAL REVISION	(Seat No-1)
229	53724/2024	25.06.2024	WP (C) - 9170/2024	P. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-07-11	WRIT BRANCH-3	(Seat No-11)
230	53725/2024	25.06.2024	WP (C) - 14391/	KSHIEITH	C.O.	COURT NO.	Order Dtd. 2024-06-24	WRIT BRANCH	(Seat

0			2024			23		H-6	No-36)
2 3 1	53727/ 2024	25.06.2 024	WP (C) - 12122/ 2024	J. BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-06-24	WRIT BRANC H-6	(Se at No- 35)
2 3 2	53728/ 2024	25.06.2 024	CRPMC- 873/20 23	DR. SUNIL KUMAR RATH (IN PERSON)	C.O.	COURT NO. 23	Order Dtd. 2024-06-21	CRIMI NAL MISC	(Se at No- 5)
2 3 3	53729/ 2024	25.06.2 024	WP (C) - 13256/ 2024	D.K. JENA	C.O.	COURT NO. 23	Order Dtd. 2024-06-24	WRIT BRANC H-2	(Se at No- 45)
2 3 4	53730/ 2024	25.06.2 024	FAO- 171/20 24	A K DAS	C.O.	COURT NO. 23	Order Dtd. 2024-10-28	MISC. APPEA L SEC.	(Se at No- 9)
2 3 5	53732/ 2024	25.06.2 024	WP (C) - 14426/ 2024	KSHIEIT H	C.O.	COURT NO. 23	Order Dtd. 2024-06-24	WRIT BRANC H-7	(Se at No- 5)
2 3 6	53733/ 2024	25.06.2 024	FAO- 175/20 24	A K DAS	C.O.	COURT NO. 23	Order Dtd. 2024-10-28	MISC. APPEA L SEC.	(Se at No- 9)
2 3 7	53734/ 2024	25.06.2 024	WP (C) - 14421/ 2024	KSHIEIT H	C.O.	COURT NO. 23	Order Dtd. 2024-06-24	WRIT BRANC H-7	(Se at No- 5)
2 3 8	53735/ 2024	25.06.2 024	WP (C) - 14416/ 2024	KSHIEIT H	C.O.	COURT NO. 23	Order Dtd. 2024-06-24	WRIT BRANC H-7	(Se at No- 5)
2 3 9	53736/ 2024	25.06.2 024	FAO- 246/20 24	S SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-06-24	MISC. APPEA L SEC.	(Se at No- 2)
2 4 0	53738/ 2024	25.06.2 024	WP (C) - 14413/ 2024	KSHIEIT H	C.O.	COURT NO. 23	Order Dtd. 2024-06-24	WRIT BRANC H-7	(Se at No- 5)
2 4 1	53739/ 2024	25.06.2 024	WP (C) - 14408/ 2024	KSHIEIT H	C.O.	COURT NO. 23	Order Dtd. 2024-06-24	WRIT BRANC H-7	(Se at No- 5)
2 4 2	53740/ 2024	25.06.2 024	FAO- 247/20 24	S SWAIN	C.O.	COURT NO. 23	Order Dtd. 2024-06-24	MISC. APPEA L	(Se at No-

								SEC.	2)
2 4 3	53741/ 2024	25.06.2 024	WP (C) - 14406/ 2024	KSHIEIT H	C.O.	COURT NO. 23	Order Dtd. 2024-06-24	WRIT BRANC H-7	(Se at No- 5)
2 4 4	53742/ 2024	25.06.2 024	FAO- 236/20 24	B BEHERA	C.O.	COURT NO. 23	Order Dtd. 2024-10-28	MISC. APPEA L SEC.	(Se at No- 2)
2 4 5	53745/ 2024	25.06.2 024	WP (C) - 14402/ 2024	K SINGH	C.O.	COURT NO. 23	Order Dtd. 2024-06-24	WRIT BRANC H-7	(Se at No- 5)
2 4 6	53746/ 2024	25.06.2 024	WP (C) - 14432/ 2024	KSHITIS H	C.O.	COURT NO. 23	Order Dtd. 2024-06-24	WRIT BRANC H-7	(Se at No- 5)
2 4 7	53748/ 2024	25.06.2 024	WP (C) - 14428/ 2024	KSHITIS H	C.O.	COURT NO. 23	Order Dtd. 2024-06-24	WRIT BRANC H-7	(Se at No- 5)
2 4 8	53749/ 2024	25.06.2 024	WP (C) - 14427/ 2024	KSHITIS H	C.O.	COURT NO. 23	Order Dtd. 2024-06-24	WRIT BRANC H-7	(Se at No- 5)
2 4 9	53751/ 2024	25.06.2 024	WP (C) - 14913/ 2024	SUNIL KUMAR PANDA	C.O.	COURT NO. 23	Order Dtd. 2024-06-25	WRIT BRANC H-5	(Se at No- 20)
2 5 0	53766/ 2024	25.06.2 024	CRLA- 1308/2 023	P. SAHOO	C.O.	COURT NO. 7	Order Dtd. 2024-10-21	CRIMI NAL APPEA L	(Se at No- 9)
2 5 1	53768/ 2024	25.06.2 024	WP (C) - 2495/2 024	R.CH. ROUT	C.O.	COURT NO. 7	Order Dtd. 2024-06-24	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 121)
2 5 2	53770/ 2024	25.06.2 024	BLAPL- 1597/2 024	BS SWAIN	C.O.	COURT NO. 7	Order Dtd. 2024-06-21	BAIL- 2	(Se at No- 8)
2 5 3	53772/ 2024	25.06.2 024	WP (C) - 23174/ 2022	P.CH. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-07-22	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 122)

254	53774/2024	25.06.2024	WP (C) - 13777/2018	G.K. SUNDARA Y	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-101)
255	53775/2024	25.06.2024	WP (C) - 13777/2018	K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-101)
256	53777/2024	25.06.2024	WP (C) - 14577/2024	P. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-111)
257	53778/2024	25.06.2024	WP (C) - 13490/2024	N. MALLICK	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-123)
258	53779/2024	25.06.2024	BLAPL-1064/2023	TUKUNA KUMAR MISHRA	C.O.	COURT NO. 1	Order Dtd. 2024-06-24	BAIL-2	(Seat No-7)
259	53780/2024	25.06.2024	CRA-172/2001	S. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2024-06-20	CRIMINAL APPEAL	(Seat No-11)
260	53781/2024	25.06.2024	CRA-194/2001	P.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-06-21	CRIMINAL APPEAL	(Seat No-11)
261	53782/2024	25.06.2024	CRA-200/2001	P.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-06-21	CRIMINAL APPEAL	(Seat No-11)
262	53783/2024	25.06.2024	CRLA-327/2003	G.K.DAS H	C.O.	COURT NO. 1	Order Dtd. 2024-06-20	CRIMINAL APPEAL	(Seat No-4)
263	53784/2024	25.06.2024	CRLA-497/2024	A.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-06-21	CRIMINAL APPEAL	(Seat No-10)

264	53785/2024	25.06.2024	WP (C) - 23174/2022	R.K. DEHURY	C.O.	COURT NO. 1	Order Dtd. 2024-07-22	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-122)
265	53786/2024	25.06.2024	BLAPL-1400/2024	R. K. BARIK	C.O.	COURT NO. 1	Order Dtd. 2024-06-20		(Seat No-122)
266	53787/2024	25.06.2024	ABLAPL - 1860/2024	SRINIBASH MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2024-06-21		(Seat No-122)
267	53792/2024	25.06.2024	WP (C) - 14542/2024	B. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2024-06-25	WRIT BRANCH-1	(Seat No-1)
268	53793/2024	25.06.2024	WP (C) - 14542/2024	H.S. PAIKARAY	C.O.	COURT NO. 1	Order Dtd. 2024-06-25	WRIT BRANCH-1	(Seat No-1)
269	53796/2024	25.06.2024	WP (C) - 15127/2024	R.SENAPATI	C.O.	COURT NO. 11	Order Dtd. 2024-06-25	WRIT BRANCH-7	(Seat No-48)
270	53797/2024	25.06.2024	ABLAPL - 6218/2024	S. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2024-06-25	BAIL-1	(Seat No-2)
271	53425/2024	25.06.2024	RVWPET - 211/2023	PRAVASH CHANDRA MOHAPATRA	GENERAL		Order Dtd. 2024-06-21	CIVIL REVISION	(Seat No-1)
272	53426/2024	25.06.2024	WA-2956/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-14	WRIT APPEAL	(Seat No-3)
273	53428/2024	25.06.2024	WA-2946/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-14	WRIT APPEAL	(Seat No-3)
274	53429/2024	25.06.2024	WA-2845/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-13	WRIT APPEAL	(Seat No-6)
275	53430/2024	25.06.2024	WA-2871/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-18	WRIT APPEAL	(Seat No-

									6)
276	53431/2024	25.06.2024	WA-3019/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-18	WRIT APPEAL	(Seat No-5)
277	53432/2024	25.06.2024	WP (C) - 22255/2015	MANASH RANJAN BAUG	GENERAL		Order Dtd. 2021-11-25	WRIT BRANCH (DIVISION BENCH)	(Seat No-108)
278	53437/2024	25.06.2024	RSA-395/2007	SWETAMBARA PUROHIT	GENERAL		Judgement Dtd. 2024-05-16	SECOND APPEAL	(Seat No-3)
279	53438/2024	25.06.2024	WP (C) - 25464/2022	SURYAKANTA DASMOHA PATRA	GENERAL		Order Dtd. 2024-03-18	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-122)
280	53444/2024	25.06.2024	WP (C) - 14295/2024	SARAT KUMAR CHHOTARAY	GENERAL		Order Dtd. 2024-06-20	WRIT BRANCH-5	(Seat No-32)
281	53495/2024	25.06.2024	WP (C) - 39005/2023	B K MISHRA	GENERAL		Order Dtd. 2024-06-24	WRIT BRANCH-7	(Seat No-55)
282	53517/2024	25.06.2024	WA-2859/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-18	WRIT APPEAL	(Seat No-6)
283	53531/2024	25.06.2024	ABLAPL - 6164/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2024-06-24	BAIL-2	(Seat No-12)
284	53538/2024	25.06.2024	WP (C) - 23150/2022	RAJUKUMAR SATAPATHY	GENERAL		Entire Brief	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-122)
285	53539/2024	25.06.2024	WP (C) - 13524/2012	RAJUKUMAR SATAPATHY	GENERAL		Entire Brief	WRIT BRANCH (DIVISION BENCH)	(Seat No-119)

								-3)	
286	53552/2024	25.06.2024	ABLAPL-6189/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2024-06-24	BAIL-1	(Serial No-2)
287	53554/2024	25.06.2024	WP (C)-9837/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-06-24	WRIT BRANCH-3	(Serial No-28)
288	53556/2024	25.06.2024	WP (C)-9833/2024	PRASANTA KUMAR PATRI	GENERAL		Order Dtd. 2024-06-24	WRIT BRANCH-3	(Serial No-28)
289	53566/2024	25.06.2024	WA-220/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-18	WRIT APPEAL	(Serial No-5)
290	53567/2024	25.06.2024	WA-2860/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-18	WRIT APPEAL	(Serial No-6)
291	53568/2024	25.06.2024	WA-2841/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-13	WRIT APPEAL	(Serial No-6)
292	53570/2024	25.06.2024	BLAPL-5970/2024	PRASANT KUMAR DAS	GENERAL		Order Dtd. 2024-06-19	BAIL-1	(Serial No-5)
293	53577/2024	25.06.2024	WP (C)-2352/2024	GOPINATH PANDA	GENERAL		Order Dtd. 2024-06-24	WRIT BRANCH-7	(Serial No-48)
294	53583/2024	25.06.2024	BLAPL-11975/2023	BIRANCHI NARAYAN MAHAPATRA	GENERAL		Order Dtd. 2024-06-24	BAIL-1	(Serial No-4)
295	53586/2024	25.06.2024	BLAPL-11975/2023	BIRANCHI NARAYAN MAHAPATRA	GENERAL		Entire Document	BAIL-1	(Serial No-4)
296	53604/2024	25.06.2024	BLAPL-4920/2024	SK SWAIN	GENERAL		Order Dtd. 2024-06-21		(Serial No-4)
297	53647/2024	25.06.2024	BLAPL-5840/2024	THEEDA GOPINATH MURTY	GENERAL		Order Dtd. 2024-06-12		(Serial No-4)

298	53696/2024	25.06.2024	WA-2808/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-13	WRIT APPEAL	(Serial No-6)
299	53706/2024	25.06.2024	WA-3030/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-20	WRIT APPEAL	(Serial No-5)
300	53718/2024	25.06.2024	ABLAPL-365/2024	THEEDA GOPINATH MURTY	GENERAL		Order Dtd. 2024-06-18	BAIL-1	(Serial No-5)
301	53765/2024	25.06.2024	RVWPET-175/2023	SANDHYA RANI PANI	GENERAL		Order Dtd. 2024-06-24	CIVIL REVISION	(Serial No-1)
302	53767/2024	25.06.2024	WA-2040/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-18	WRIT APPEAL	(Serial No-4)
303	53769/2024	25.06.2024	WA-2084/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-18	WRIT APPEAL	(Serial No-4)
304	53771/2024	25.06.2024	WA-2041/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-18	WRIT APPEAL	(Serial No-4)
305	53773/2024	25.06.2024	WA-2045/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-18	WRIT APPEAL	(Serial No-4)
306	53788/2024	25.06.2024	WA-2046/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-18	WRIT APPEAL	(Serial No-4)
307	53789/2024	25.06.2024	WA-1360/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-29	WRIT APPEAL	(Serial No-2)
308	53790/2024	25.06.2024	WA-1370/2022	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2024-01-29	WRIT APPEAL	(Serial No-2)
309	53791/2024	25.06.2024	WA-2047/2023	SANJAY KUMAR BEHERA	GENERAL		Order Dtd. 2023-12-18	WRIT APPEAL	(Serial No-4)
310	53794/2024	25.06.2024	BLAPL-4371/2024	DEBASIS MISHRA	GENERAL		Order Dtd. 2024-06-25		(Serial No-

									4)
311	53433/2024	25.06.2024	WP (C) - 17442/2023	R K BASIK	GENERAL		Entire Order	WRIT BRANCH-6	(Serial No-25)
312	53434/2024	25.06.2024	CRLMC-57/2022	J SAHOO	GENERAL		Order Dtd. 2024-03-07	CRIMINAL MISC	(Serial No-3)
313	53435/2024	25.06.2024	SA-169/1997	B SWAIN	GENERAL		Judgement Dtd. 2024-05-17Decree,	SECOND APPEAL	(Serial No-7)
314	53436/2024	25.06.2024	SA-76/2000	J PRADHAN	GENERAL		Judgement Dtd. 2019-10-23Decree,	SECOND APPEAL	(Serial No-6)
315	53439/2024	25.06.2024	RPFAM-287/2022	P C CHHINCHANI	GENERAL		Order Dtd. 2022-11-22Misc.case,	FIRST APPEAL	(Serial No-7)
316	53440/2024	25.06.2024	ABLAPL - 5212/2024	S CHANDRA	GENERAL		Order Dtd. 2024-05-23	BAIL-2	(Serial No-8)
317	53441/2024	25.06.2024	WPC (OA) - 502/2018	J C BARAL	GENERAL		Order Dtd. 2023-12-08	OA Branch	(Serial No-1)
318	53442/2024	25.06.2024	WP (C) - 3965/2023	A K SARANGI	GENERAL		Order Dtd. 2023-10-30	WRIT BRANCH-8	(Serial No-40)
319	53443/2024	25.06.2024	WP (C) - 17442/2023	R K BASIK	GENERAL		Order Dtd. 2023-07-24Petition,Annexure,Misc.case,Rejoinder,	WRIT BRANCH-6	(Serial No-25)
320	53445/2024	25.06.2024	WP (C) - 454/2017	J P KAR	GENERAL		Order Dtd. 2024-04-26	WRIT BRANCH-2	(Serial No-34)
321	53446/2024	25.06.2024	WP (C) - 1712/2024	P K NAYAK	GENERAL		Order Dtd. 2024-03-12	WRIT BRANCH-8	(Serial No-39)
322	53447/2024	25.06.2024	WP (C) - 36939/2023	P N NAYAK	GENERAL		Order Dtd. 2024-02-20Petition,Annexure,	WRIT BRANCH-7	(Serial No-15)
322	53448/2024	25.06.2024	WP (C) - 35719/	R DAS	GENERAL		Order Dtd. 2023-11-07	WRIT BRANCH	(Serial No-)

3			2023					H (DIVISION BENCH -2)	No- 109)
3 2 4	53454/ 2024	25.06.2 024	OJC- 12687/ 2001	A K NAYAK	GENE RAL		Order Dtd. 2014-05-16	WRIT BRANC H-2	(Se at No- 8)
3 2 5	53457/ 2024	25.06.2 024	CRIMC- 2201/2 024	G.C. JENA	GENE RAL		Order Dtd. 9999-12-31	CRIMI NAL MISC	(Se at No- 7)
3 2 6	53507/ 2024	25.06.2 024	SA- 238/19 95	G SUNDARA	GENE RAL		Order Dtd. 2023-12-12	SECON D APPEA L	(Se at No- 7)
3 2 7	53510/ 2024	25.06.2 024	TRP (C) - 120/20 24	T. SANDEEP	GENE RAL		Petition	M.J.C .	(Se at No- 6)
3 2 8	53512/ 2024	25.06.2 024	MATA- 100/20 20	S.K HUKA	GENE RAL		Order Dtd. 5000-01-01	FIRST APPEA L	(Se at No- 1)
3 2 9	53520/ 2024	25.06.2 024	CRIMC- 3288/2 010	P SETHY	GENE RAL		Order Dtd. 2013-01-08		(Se at No- 1)
3 3 0	53523/ 2024	25.06.2 024	BLAPL- 1801/2 024	PRAKASH KUMAR JENA	GENE RAL		Order Dtd. 2024-03-22		(Se at No- 1)
3 3 1	53526/ 2024	25.06.2 024	WPC (OA C) - 386/20 16	ARUN KUMAR JATI	GENE RAL		Order Dtd. 2022-07-21	OA Branc h	(Se at No- 1)
3 3 2	53528/ 2024	25.06.2 024	WP (C) - 4252/2 021	SATYARA NJAN	GENE RAL		Order Dtd. 2022-12-01	WRIT BRANC H (DIVI SION BENCH)	(Se at No- 116)
3 3 3	53536/ 2024	25.06.2 024	RPFAM- 149/20 23	SHAKTI PRASAD KAR	GENE RAL		Entire OrderEntire Document,	FIRST APPEA L	(Se at No- 5)
3 3 4	53563/ 2024	25.06.2 024	BLAPL- 5992/2 024	DK MALLICK	GENE RAL		Order Dtd. 2024-06-20	BAIL- 2	(Se at No- 7)

3 3 5	53569/ 2024	25.06.2 024	WA- 2875/2 023	P. K. ROUTRAY	GENE RAL		Order Dtd. 2023-12-12	WRIT APPEA L	(Se at No- 6)
3 3 6	53571/ 2024	25.06.2 024	CONTC- 4216/2 024	R. DAS	GENE RAL		Order Dtd. 2024-06- 19Petition,		(Se at No- 6)
3 3 7	53616/ 2024	25.06.2 024	ABLAPL - 5189/2 024	K. SAHOO	GENE RAL		Order Dtd. 2024-06-18		(Se at No- 6)
3 3 8	53619/ 2024	25.06.2 024	WPC (OA) - 1622/2 017	S.SAHOO	GENE RAL		Order Dtd. 2021-10-27	OA Branc h	(Se at No- 1)
3 3 9	53630/ 2024	25.06.2 024	WP (C) - 31263/ 2022	S.K MEHERUL LA	GENE RAL		Order Dtd. 2023-03-17	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 108)
3 4 0	53640/ 2024	25.06.2 024	WP (C) - 8608/2 010	J.K MOHANTY	GENE RAL		Order Dtd. 2019-03-26		(Se at No- 108)
3 4 1	53650/ 2024	25.06.2 024	WP (C) - 1987/2 020	K.N SAHOO	GENE RAL		Order Dtd. 2021-02-15	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 110)
3 4 2	53656/ 2024	25.06.2 024	CMP- 378/20 24	M.K MOHAPAT RO	GENE RAL		Order Dtd. 2024-06-21	WRIT BRANC H-1	(Se at No- 30)
3 4 3	53663/ 2024	25.06.2 024	RSA- 133/20 04	S.C SUNDARA	GENE RAL		Appealmemo	SECON D APPEA L	(Se at No- 3)
3 4 4	53668/ 2024	25.06.2 024	FAO- 417/20 03	P.C MOHANTY	GENE RAL		Order Dtd. 2022-12-14	MISC. APPEA L SEC.	(Se at No- 5)
3 4 5	53676/ 2024	25.06.2 024	SA- 301/19 91	T.BAG	GENE RAL		Order Dtd. 2024-06-19	SECON D APPEA L	(Se at No- 4)
3	53677/ 2024	25.06.2	BLAPL-	G K	GENE		Order Dtd. 2024-05-06	BAIL-	(Se

4 6	2024	024	4185/2 024	ROUT	RAL			2	at No- 12)
3 4 7	53684/ 2024	25.06.2 024	CONTC- 1722/2 024	D.K MALLIK	GENE RAL		Order Dtd. 2024-03-22		(Se at No- 12)
3 4 8	53697/ 2024	25.06.2 024	CRP- 56/200 8	P.K MISHRA	GENE RAL		Misc.case		(Se at No- 12)
3 4 9	53705/ 2024	25.06.2 024	OJC- 7420/2 001	P.K MOHANTY	GENE RAL		Order Dtd. 2015-02-02		(Se at No- 12)
3 5 0	53710/ 2024	25.06.2 024	CRLMC- 2886/2 018	A.SAHOO	GENE RAL		Entire Order	CRIMI NAL MISC	(Se at No- 4)
3 5 1	53719/ 2024	25.06.2 024	CRLMC- 2886/2 018	A.SAHOO	GENE RAL		Order Dtd. 2024-03-07	CRIMI NAL MISC	(Se at No- 4)
3 5 2	53726/ 2024	25.06.2 024	ABLAPL - 16292/ 2016	R.C ROUT	GENE RAL		Order Dtd. 2016-10-25		(Se at No- 4)
3 5 3	53731/ 2024	25.06.2 024	ABLAPL - 19196/ 2015	J.SAHOO	GENE RAL		Entire Order	BAIL- 2	(Se at No- 7)
3 5 4	53737/ 2024	25.06.2 024	RVWPET - 40/202 4	M.K NAYAK	GENE RAL		Order Dtd. 2024-06-20	CIVIL REVIS ION	(Se at No- 1)
3 5 5	53743/ 2024	25.06.2 024	RVWPET - 39/202 4	M.K NAYAK	GENE RAL		Order Dtd. 2024-06-20	CIVIL REVIS ION	(Se at No- 1)
3 5 6	53744/ 2024	25.06.2 024	BLAPL- 4684/2 024	DEBASHR EE PARIDA	GENE RAL		Order Dtd. 2024-06-24		(Se at No- 1)
3 5 7	53747/ 2024	25.06.2 024	WPC (OA C) - 2580/2 014	P.C CHHINCH ANI	GENE RAL		Order Dtd. 2022-04-07	OA Branc h	(Se at No- 1)
3 5 8	53750/ 2024	25.06.2 024	WP (C) - 26089/ 2023	A.K MOHANTY	GENE RAL		Order Dtd. 2024-06-24	WRIT BRANC H (DIVI	(Se at No- 104

								SION BENCH -1))
3 5 9	53752/ 2024	25.06.2 024	WP (C) - 27655/ 2023	M.NAYAK	GENE RAL		Order Dtd. 2023-08-29	WRIT BRANC H-1	(Se at No- 49)
3 6 0	53753/ 2024	25.06.2 024	WP (C) - 18801/ 2021	M.NAYAK	GENE RAL		Order Dtd. 2024-05-03	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 102)
3 6 1	53754/ 2024	25.06.2 024	WP (C) - 39728/ 2023	S.BISWA L	GENE RAL		Order Dtd. 2024-05-17	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104)
3 6 2	53755/ 2024	25.06.2 024	WP (C) - 13072/ 2024	UMAKANT A CHHOTRA Y	GENE RAL		Order Dtd. 2024-06-21	WRIT BRANC H-8	(Se at No- 43)
3 6 3	53756/ 2024	25.06.2 024	WP (C) - 23317/ 2012	R.BARIK	GENE RAL		Order Dtd. 2019-08-13	WRIT BRANC H-5	(Se at No- 32)
3 6 4	53757/ 2024	25.06.2 024	WP (C) - 2811/2 020	P.K MOHANTY	GENE RAL		Order Dtd. 9999-12-31	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105)
3 6 5	53758/ 2024	25.06.2 024	WP (C) - 26082/ 2023	A.K MOHANTY	GENE RAL		Order Dtd. 2024-06-24	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104)
3 6 6	53759/ 2024	25.06.2 024	WP (C) - 26087/ 2023	A.K MOHANTY	GENE RAL		Order Dtd. 2024-06-24	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104)
3 6 7	53760/ 2024	25.06.2 024	WP (C) - 26084/ 2023	A.K MOHANTY	GENE RAL		Order Dtd. 2024-06-24	WRIT BRANC H	(Se at No-

								(DIVISION BENCH-1)	104)
368	53761/2024	25.06.2024	WP(C)-26085/2023	A.K MOHANTY	GENERAL		Order Dtd. 2024-06-24	WRIT BRANCH (DIVISION BENCH-1)	(Serial No-104)
369	53762/2024	25.06.2024	WP(C)-20050/2012	P.K BARIK	GENERAL		Order Dtd. 2024-03-12	WRIT BRANCH-2	(Serial No-6)
370	53776/2024	25.06.2024	CMP-969/2022	D P MOHANTY	GENERAL		Order Dtd. 2022-11-22	WRIT BRANCH-8	(Serial No-43)
371	53795/2024	25.06.2024	ABLAPL-5101/2024	S.CHOUDHURY	GENERAL		Order Dtd. 2024-06-18	BAIL-1	(Serial No-6)

NIC